

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : M/s Gulls Realtors Pvt Ltd
MAIN PETITION NUMBER : CP/124(CHE)/2022

(IA/MA) APPLICATION NUMBERS

IA/2101(CHE)/2023

ORDER

Liquidator is represented by Ld. Counsel Mr. Prakul Thadi.

This Application has been filed to take on record the 1st Progress report by the Ld. Liquidator.

The same is taken on record subject to all just exceptions.

IA/2101(CHE)/2023 is accordingly **disposed off**.

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(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS

-sd-

(SANJIV JAIN)
MEMBER (JUDICIAL)